## Statement

S No.	Description of Items/Country	1981-1982		Quatity in Thousand kgs Value in Rs. lakhs. 1982-1983	
		Qty.	Value	Qty.	Value
1	2	3	4	5	6
1.	Cloves extracted				
	Indonesia	7	3.78	-	
	Pakistan	4	5,63	1	1.33
	Singapore	381	297.84	563	470.80
	Sri Lanka	677	728.84	448	595,05
	Tanzania Republic	53	44.88	523	553.42
	Zambia	20	15.87	16	15 46
	Zaire Republic	13	12.67	10	9.56
	Others	15	10.84	27	26.14
	Total	1170	1120 35	1588	1671.76
(2)	Cloves not extracted				
	Singapore	30	28.28	57	46.94
	Sri Lanka	94	113.61	54	72.38
	Zambia	5	3.93	3	3.13
	Others			6	<b>6.</b> 86
	TOTAL	129	145.82	120	129.30

Source: I Far 1981-82 Monthly Statistics of Foreign Trade of India Vol. II (Imports) Published by D. G. C. I. & S, Calcutta.

> II For 1982-83 Advance data received in the Economic Adviser from D. G. C. I. & S, Calcutta.

Report of Fourth Pay Commission

\*902 SHRI V. SOBHNADREESWARA RAO: SHRI **PRASAD** 

KAMLA SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware of the serious concern among Government employees over the delay in the submission of the report of the Fourth Pay Commission which was appointed in 1983.
  - (c) if so, the reasons for the delay;
- (c) when the report is likely to be submitted; and

(d) the date from which it would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The Staff side of the National Council (Joint Consultative Machinery) have been urging the Government to request the Fourth Central Pay Commission to expedite submission of its Report. It may however be added that on the basis of past precedent no time limit for submission of report by the Fourth Central Pay Commission has been prescribed.

'c) and (d). It is not possible at this stage to indicate the time by which the report of the Commission would be submitted or the date from which the report will be implemented.

## Modernisation and Expansion of NTC Mills.

\*903. SHRI AMARSINH RATHAWA: Will the Minister of TEXTILES be Pleased to state:

- (a) the number of National Textile Corporation Mills modernised so far:
- (b) the amount spent on the modernisation and expansion of the N. T. C. mills so far;
- (c) the extent of increase in the productive capacity in these mills as a result of modernisation and expansion; and
- (d) the steps taken to dispose of the unserviceable machines of those mills?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) and (b). Modernisation/renovation of machinery in the nationalised units under National Textile Corporation is a continuing process. Upto December 1985, an amount of Rs. 330.20 crores has been spent on modernisation/renovation.

(c) A comparative picture of the production capacity before and after modernisation is as under;

Production capa- 1975-76 city Spinning			1985-86 (Jan '86)	
(i)	Installed	28,42,414	30,49,272	
(ii)	Commi- ssioned	27,21,826	29,04,856	
Lo	oms			
(i)	Installed	44,012	42,261	
(ii)	Commissioned	41,674	39,256	
		(*Uneconomic 3crapped)	capacities	

(d) The Subsidiary Corporation of NTC dispose off obsolete and unserviceable machines and equipment according to the guidelines issued to them.

## Subsidy on Janata Cloth Given to Kerala

- \*904. SHR1 VAKKOM
  PURUSHOTHAMAN: Will the Minister
  of TEXTILES be pleased to state:
- (a) whether Janata cloth was issued to Kerala and other States in 1985-86;
- (b) whether the Union Government give any subsidy on the Janta cloth; and
- (c) if so, the amount of subsidy paid for the Janata cloth supplied to Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir. Janata cloth was allotted to Kerala and other States, in 1985-86.

- (b) A subsidy at the rate of Rs. 2/per square metre is being given on the
  sale of Janata cloth.
- (c) The amount of subsidy paid for janata cloth produced and sold by Kerala during 1985-86 amounted to Rs. 17.99 takhs.